

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 285 OF 2016 &
IA NO. 585 OF 2016**

Dated: 31st August, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

M/s DANS Energy Pvt. Ltd.

.... Appellant(s)

Vs.

Uttarakhand Electricity Regulatory Commission & Anr.

.... Respondent(s)

Counsel for the Appellant(s) : Ms. Swapna Seshadri
Ms. Rhia Luthra

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan for R-1

Mr. Manoj Kr. Sharma
Mr. Pradeep Misra for R-2

ORDER

As agreed by learned counsel for the parties, list the matter for further hearing on **21.09.2017 at 2.30 pm.**

**(I. J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/vt